CENTRAL ADMINISTRATIV TRIBUNAL

ALLAHABAD BENCH

THIS THE 25TH DAY OF FEBRUARY 1999

Civil Contempt Pet. No. 1792 of 1993

In

Original Application No 1296 of 1993

HON.MR.S.K.AGRAWAL, MEMBER(J)

HON.MR.G.RAMAKRISHNAN, MEMBER(A)

Subhash Chandra Rai, son of Shri Bhagwati Prasad Rai, R/o Village Barnata, Post Pharsar (Barnalganj), District Gorakhpur.

... Petitioner

Versus

- Shri Krishna Behari Srivastava
 C.P.O.(N.G.)
 N.E. railway, Gorakhpur.
- 2. Shri Radheey Shyam Prasad Kedia General Manager, N.E. Railway, Gorakhpur.

... Respondents

ORDER(Oral)

HON.MR.S.K.AGRAWAL, MEMBER(J)

This is an application u/s 17 of A.T. Act for initiating contempt proceedings against the alleged contemners disobeying the order of this Tribunal passed on 2.9.93 in OA 1296/93 Subhash Chandra Rai Vs. Union of India and Ors.

- 2. Show cause was filed. In the show cause it has been made very specific that the applicant was sent in the training in third batch but not in second batch. Reasons have been explained in the CA so filed.
- 3. We are therefore of the opinion that there appears to be no wilful disobedience of the orders of this Tribunal

July

4. We, therefore, dismiss this contempt petition and notices issued to the alleged contemners are discharged.

MEMBER (A)

Dated: 25.2.1999

Uv/